

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

32. C.P. 2355/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.05.2023**

NAME OF THE PARTIES: Leonys Pereira &Anr

V/s.

Crale Foodlink Pvt Ltd & Anr

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

Today's board is discharged, due to the personal inconvenience of the Hon'ble
Judicial Member.

List this matter on **27.06.2023**.

Sd/-
MADHU SINHA
Member (Technical)
//Vitthal//

Sd/-
H. V. SUBBA RAO
Member (Judicial)